

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 14.08.2020 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 683 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Shri Shyam Sundar Rathi & Anr.	Shubham Sharma	
<b>2.</b>	Comp. App. (AT) (Ins) No. 684 of 2020	Mohan Lal Dhakad Vs. BNG Global India Ltd.	Avinash Bhati	

## **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 205 of 2020	Kodeboyina Srinivas Krishna Vs. PVM Innvensys Pvt. Ltd. & Anr.	Abishek Amritanshu	A Nagaraj Kumar
<b>4.</b>	Comp. App. (AT) (Ins) No. 277 of 2020	Akshay Arun Shetty Vs. Bank of India & Anr.	Shreya Bhingarde	R.B. Trivedi-R1 Rakesh Kumar Tulsyan,-R.P.
<b>5.</b>	Comp. App. (AT) (Ins) No. 511 of 2020	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	Sudhanshu S. Pandey
<b>6.</b>	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	Sidhartha Barua-R1 Satya Devi Alamuri- IRP
<b>7.</b>	Comp. App. (AT) (Ins) No. 527 of 2020	MCC Concrete Vs. Northway Spaces Ltd.	Malak Manish Bhatt	
<b>8.</b>	Comp. App. (AT) (Ins) No. 577 of 2020	Shraddha Buildcon Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors.	Vijay Assudani	Dinkar Singh Sudip Bhattacharya- IRP

**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 559 of 2020  <b>Part Heard</b>	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey
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**12:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 781 of 2019  <b>Part Heard</b>	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta

**Copy to: -**

- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**